

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Civil)...CC 3165/2002

(From the judgement and order dated 26/09/2001 in WP 5616/01
of The HIGH COURT OF DELHI AT N. DELHI)

UNION OF INDIA

Petitioner (s)

VERSUS

JOGINDER SHARMA

Respondent (s)

(With I.A.No.1 - Appln(s). for c/delay in filing SLP)
(With Office Report)

Date : 06/05/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

For Petitioner (s) Mr.Mukul Rohtagi,ASG.
Ms.CK.Sucharita, Adv.
Mr. Shreekant N. Terdal,Adv.

For Respondent (s) Ms.Raman Oberai, Adv.
Ms. Rekha Palli, Adv.

UPON hearing counsel the Court made the following
O R D E R

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Delay condoned.
Issue notice. Ms. Raman Oberai, Advocate, appearing
for Ms. Rakha Palli, Advocate-on-Record accepts notice.
Interim stay in the meanwhile. Counter to be filed before
31st of July, 2002. List the matter on 5th August, 2002.

.SP1

(S.Thapar)

(Janki Bhatia)@@

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PS to Registrar

Court Master@@

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